

Interest on M.I. Scheme

2014. SHRI DAWA LAMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the postal authorities have directed to pay interests of Rs. 96,000/- against a deposit of Rs. 1 lakh in M.I. Scheme;

(b) whether the said authority has directed to adjust interests already paid; and

(c) whether Government propose to withdraw such order to motivate depositors to deposit Rs. 1 lakh in M.I.S. instead of Rs. 96,000/-?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No Sir. The Ministry of Finance (Department of Economic Affairs) Gazette Notification dated 29.4.1993 provide for only one deposit in the account of Rs. 6,000/- or multiples thereof not exceeding Rs. 2.04 lakhs in single account and Rs. 4.08 lakhs in joint account w.e.f., 1.6.1993. Earlier, the deposit were to the tune of Rs. 5,000/- or multiples thereof subject to the maximum limits in single and joint accounts as Rs. 2 lakhs and Rs. 4 lakhs respectively. However, investments made during the period from 1.6.1993 to 31.8.1993 in conformity with earlier provision were regularised by MOF by way of relaxation.

(b) As per amended provisions, interest was paid only on eligible accounts.

(c) The switch over (from Rs. 5,000/- to Rs. 6,000/-) has facilitated monthly interest calculation in round figures.

Provision of STD/ISD/PCO in public places in Assam

2015. SHRIMATI BASANTI SARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of STD/PCO/ISD booths in operation in Assam as on 30th November, 1999;

(b) what steps are being taken by Government to provide adequate STD/ISD/PCO services in public places in Assam; and